



# Cadre Management System

## Department of Personnel and Training

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ARVINDA KUMAR - USER

### Immovable Property Return

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#### Immovable Property Return for Year: 2021

Employee Code	02021984ARVI	Employee Name	ARVINDA KUMAR
Designation	ASSISTANT SECTION OFFICER(ASO)	Cadre Unit	COMMERCE
Sub Cadre Unit	COMMERCE	IPR Year	2021
Pay Including G.P.	61300	CSL No.	

#### Details of Property

Property Address	Property Type	Area of Property	Cost of Construction/Acquirement (Rs.)	Year of Purchase	Extent of Interest/Share	Present Property Value (Approx.)	Property Ownership
B-1/7, 1st Floor, Front Side, Gali No.5, Rajapuri, Uttam Nagar New Delhi DELHI 110059	HOUSING	70 sq. yards	2300000	2015	50	2300000	JOINT
vill + Post-Chouhatta Supaul BIHAR 852138	AGRICULTURAL LAND	15 katha approx	0	1989	100	1000000	SELF

#### How Acquired

Property Address	Mode of Acquiring	Date of Acquisition	Name of person from whom acquired	Address of person from whom acquired	Total annual income from the property	Remarks
B-1/7, 1st Floor, Front Side, Gali No.5, Rajapuri, Uttam Nagar New Delhi DELHI 110059	Purchase	26/11/2015	Raghav, Pankaj, Sachin	Uttam Nagar, New Delhi	0	
vill + Post-Chouhatta Supaul BIHAR 852138	Inheritance	16/06/1988	Maheshwary Choudhary and others	Vill - Chouhatta, P.S.- Kishanpur, Dist. Supaul, Pin -852138, Bihar	0	The land having area of 15 katha approx were purchased by my father from three person named Sh. Maheshawari Choudhary, Bhageshwar Kamat Rameshwar Kamat again Sh. Bhageshwar Kamat on 16-06-1988, 09-03-1989, 26-05-1994 and 26-05-1997 respectively in favour of me.

Date of Online Submission: 03-01-2022

Date: 3/1/2022

Signature: 

(Arvinda Kumar)